

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 06.06.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/34/9/2024
NAME OF THE COMPANY	Zytech Solar India Pvt Ltd
NAME OF THE PETITIONER(S)	German Solar Asia Pvt Ltd
NAME OF THE RESPONDENT(S)	Zytech Solar India Pvt Ltd
UNDER SECTION	9 of IBC

ORDER

Present: Ld. Counsel from the O/o. Chandrasen Law Office for the Petitioner.
Ld. Counsel Mr. Krishna Manohar for the Respondent.

It is stated by Ld. Counsel for the Respondent that counter has been e-filed. Let physical copy of the same may be filed. In the meantime, rejoinder, if any, may be filed within next 2 weeks. **Matter is adjourned to 01.08.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)